

Government of India
Ministry of Commerce and Industry
(Department of Commerce)
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi 110 011

Circular No. 14/2009-2014

Dated the 30th October,2009.

Subject: Constitution of an Inter-Ministerial Committee to redress/resolve problems/issues of exporters- Constitution reg.

In particular modification of Circular No.7, dated 16.09.09 regarding the constitution of above mentioned Committee, it has been decided that a representative from the Department of Financial Services will also be a member of the said Committee.

This issues with the approval of competent authority.

Sd/-
(SHUBHRA)
Joint Director General of Foreign Trade

(Issued from File No. 01/94/180/09-10/272/Meeting/CIM/AM10/PC-4)